

ITEM NO.7

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Crl.) No. 4430/2019

(Arising out of impugned final judgment and order dated 18-04-2019 in WP No. 4764/2019 passed by the High Court For The State Of Telangana At Hyderabad)

P.V. RAMANA REDDY

Petitioner

VERSUS

UNION OF INDIA & ORS.

Respondents

(FOR ADMISSION and I.R. and IA No.76576/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

Diary No. 15477/2019 (II-A)

(FOR ADMISSION and I.R. and IA No.74784/2019-CONDONATION OF DELAY IN FILING and IA No.74785/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.74786/2019-EXEMPTION FROM FILING O.T. and IA No.74788/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Crl.) Nos. 4322-4324/2019 (II-A)

(FOR ADMISSION and I.R. and IA No.75223/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Crl.) No. 4571/2019 (II)

(FOR ADMISSION and I.R.)

SLP(Crl.) No. 4546/2019 (II-A)

(FOR ADMISSION and I.R. and IA No.78551/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 27-05-2019 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

(VACATION BENCH)

For Petitioner

Mr. Ranjit Kumar, Sr. Adv.
Mr. Parmatma Singh, AOR
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Mr. Madhur Jain, Adv.

Mr. Vikram Chaudhry, Sr. Adv.
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For Respondents

Mr. Tushar Mehta, SG
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Mr. Rupesh Kumar, Adv.
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Mr. B.V. Balram Das, Adv.
Mr. B. Krishna Prasad, AOR

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Abhishek Rastogi, Adv.
Mr. Sanjeev Kumar, Adv.
M/s. Khaitan & Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(CrI.) No. 4430/2019

Having heard learned counsel for the petitioner and upon perusing the relevant material, we are not inclined to interfere. The special leave petition is accordingly dismissed.

Pending interlocutory applications, if any, shall stand disposed of.

Diary No. 15477/2019, SLP(CrI.) Nos. 4322-4324/2019, SLP(CrI.) No. 4571/2019 and SLP(CrI.) No. 4546/2019

List the matters on 29.5.2019.

(Deepak Guglani)
Court Master

(Anand Prakash)
Court Master